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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

OA/NO. 770 of 1997.

Between

Dated: 24.6.1997.

S. Surya Rao

...

Applicants

And

1. The Chairman, Telecom Commission, New Delhi.

2. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.

...

Respondents

Counsel for the Applicant

: Sri. K.L.Lakshmi Narasimha

Counsel for the Respondents

: Sri. M.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Hon'ble Mr. B.S.Jai Parameshwar, Judicial Member

The Tribunal made the following order:-

Heard both sides.

Admit. Any promotion made to the officers shown after the name of the applicant in the seniority list dt. 25.2.97 (page 12 of the OA) is subject to the outcome of this OA.. This fact has to be mentioned in all the promotion orders to be issued.

This is a case which should be decided quickly treating it as a specially directed case and the respondents should file a reply within 2 months from today. List it on 25.8.97. If no reply is filed by then the case will be decided without the reply.

M.R.D.
Deputy Registrar(J)

Rsm/

Copy to:-

1. The Chairman, Telecom Commission, New Delhi.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.
3. One copy to Sri. K.L.Lakshminarasimha, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

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25/6/97. (5)

YLR

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)
AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR: M
(J)

DATED: 24/6/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in
D.A.NO. 770/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

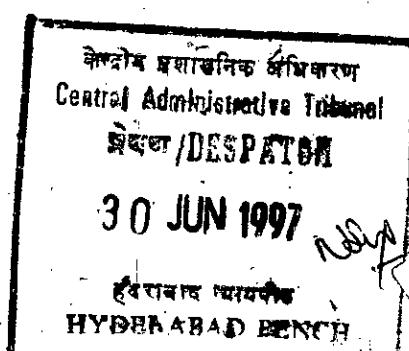
Ordered/Rejected.

No order as to costs.

25/6/97

YLR

II Court.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A. NO. 749/97 in O.A. NO. 770/97

Between:

Dt. of Order: 17.10.97

1. P. Lakshminarayana
2. B.K. Somayajulu
3. E. Sivaramudu
4. K. Seshi Reddy

...Applicants.

And

1. S. Surya Rao
2. The Chairman, Telecom Commission, New Delhi.
3. The Chief General Manager, Telecommunications, A.P. Circle, Hyderabad.

...Respondents.

Counsel for the Applicants : Mr. P. Naveen Rao

Counsel for the Respondents : Mr. N.R. Devraj
Mr. K. Lakshminarasimha

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. DAI & RAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

The applicant in this O.A. has received the notice. However the learned counsel for the applicant was not present. He was also not present on 7.8.97. The learned counsel for the official Respondents have no objection to allow this M.A.

In view of the above, the M.A. is allowed as prayed for. The O.A. be suitably amended and notice be issued to the concerned.


DEPUTY REGISTRAR (J)

..2..

Copy to:

1. Sri S.Surya Rao, Sub Divisional Engineer, Telecommunications, Regional Telecom Training Centre, Hyderabad.
2. The Chairman, Telecom Commission, New Delhi.
3. The Chief General Manager, Telecommunication, A.P.Circle, Hyderabad.
4. One copy to Mr.P.Naveen Rao, Advocate,CAT,Hyderabad.
5. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
6. One copy to Mr.K.Lakshminarasimha, Advocate,CAT,Hyderabad.
7. One duplicate copy.

YLKR

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COMPARED BY

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD.

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 17/10/97

ORDER/JUDGMENT

~~M.A./P.A./C.A. NO. 748/97~~

in

~~O.A. NO. 770/97~~

Admitted and Interim Directions
Issued.

~~Allowed~~

~~Disposed of with Directions~~

~~Dismissed~~

~~Dismissed as withdrawn~~

~~Dismissed for Default~~

~~Ordered/Rejected~~

~~No order as to costs.~~

YLR

II Court

